

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 647 of 2020

IN THE MATTER OF:

Mrs. Nishaat Saleem

...Appellant

Versus

Skylark Ithaca Buyers Welfare Association

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur and Mr. Samarth Sreedhar, Advocates.

For Respondent: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates.

Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates for ICICI.

Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Xander (Intervenor).

Mr. Rajnish Sinha, Ms. Shreya Kohli and Mr. Nikhil Jain, Advocates with Ms. Bhuvaneshwari Ramanathan for RP.

With

Company Appeal (AT) (Insolvency) No. 682 of 2020 &
I.A. No. 2327 of 2020

IN THE MATTER OF:

ICICI Bank Ltd.

...Appellant

Versus

Skylark Ithaca Buyers Welfare Association & Ors.

...Respondents

Cont'd.../

Present:

For Appellant: Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates.

For Respondents: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates for R-1.

Mr. Rajnish Sinha, Ms. Shreya Kohli and Mr. Nikhil Jain, Advocates with Ms. Bhuvaneshwari Ramanathan, RP for R-2.

Mr. Gopal Jain, Sr. Advocate with Mr. Ashish Verma, Mr. Farman Ali, Mr. Chandra Prakash and Mr. Sudhanshu Prakash, Advocates for R-3.

Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Xander (Intervenor)

With

**Contempt Case (AT) No. 31 of 2020 in
Company Appeal (AT) (Insolvency) No. No. 647 & 682 of 2020**

IN THE MATTER OF:

**Ramanathan Bhuvaneshwari, ...Applicant
Resolution Professional of Skylark Mansions Pvt. Ltd.**

Versus

Nishat Saleem & Anr. ...Contemnor /Respondent

Present:

For Appellant: Mr. Rajnish Sinha, Ms. Shreya Kohli and Mr. Nikhil Jain, Advocates with Ms. Bhuvaneshwari Ramanathan, RP.

For Respondent: Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur, Advocate.

Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda and Mr. Vishal Ganda, Advocates

ORDER
(Through Virtual Mode)

02.02.2021: Heard Shri Arun Kathpalia, learned senior counsel representing the Appellant in Company Appeal (AT) (Insolvency) No. 647 of 2020. Hearing remained inconclusive.

List the appeal 'for further hearing' on **11th February, 2021 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc